

**IN THE INCOME TAX APPELLATE TRIBUNAL
“DB” BENCH, AGRA**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER &
SHRI MANOJ KUMAR AGGARWAL, ACCOUNTANT MEMBER**

**ITA No. 66/Agr/2023
(Assessment Year 2023-24)**

Sanrachana Samiti SK Furniture, Lohiya Bazar, M.P.-474001	Vs.	CIT (Exemption) Room No.201, IInd Floor, REAC, M.P.-462016
स्थायीलेखासं./जीआइआरसं./PAN/GIR No: AAFTS9274D		
Appellant	..	Respondent

Appellant by :	None
Respondent by :	Sh. Sukesh Kumar Jain, CIT-DR

Date of Hearing	12.02.2025
Date of Pronouncement	12.02.2025

ORDER

PER SATBEER SINGH GODARA, JUDICIAL MEMBER:

This assessee's appeal for assessment year 2023-24 arises against Commissioner of Income Tax(Exemption [in short, the "CIT(E)"], Bhopal's DIN & Order No. ITBA/COM/F/17/2022-23/1050309170(1) dated 02.03.2023, involving proceedings u/s 12AB(4) of the Income-tax Act, 1961, [hereinafter referred to as the 'Act'].

2. The assessee has filed an application on 11.02.2025 for withdrawal of the instant appeal as under:

“Respected Sir,

We, SANRACHNA SAMITI having PAN AAFTS9274D respectfully submit this application for the withdrawal of the appeal filed before the Hon'ble ITAT, AGRA bearing Appeal No.ITA 66/AGR/2023 against the order of CIT Exemption.

The appeal was filed on 12.02.2025 on the grounds of 12 A and 80G exemption However, due to acceptance in assessment order and reapplying for 12A. We no longer wish to pursue the said appeal and request permission from the Hon'ble Tribunal to withdraw the same.

We confirm that the withdrawal of the appeal is voluntary and without any undue influence or coercion. It is further stated that We shall have no claim whatsoever in respect of the said appeal after its withdrawal.

We, therefore, humbly request the Hon'ble Tribunal to kindly allow the withdrawal of the appeal and pass appropriate orders in this regard.”

3. Learned department representative submits that he has no objection to the instant withdrawal application per se. Ordered accordingly.

4. This assessee's appeal is dismissed as withdrawn subject to all just exceptions.

Order pronounced in the open court on 12.02.2025

Sd/-
(Manoj Kumar Aggarwal)
ACCOUNTANT MEMBER

Sd/-
(Satbeer Singh Godara)
JUDICIAL MEMBER

Dated 12.02.2025

PS: Rohit/Subodh, Sr. PS

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR